

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 620  
CP-27/241-242/ND/2023

**IN THE MATTER OF:**

**Shri Harish Chander and Ors.**

...APPLICANT

**Vs**

**M/s. Hemkunt Business Solutions Pvt. Ltd. and Ors.**

...RESPONDENT

**Section**

**U/s 241-242**

**Order delivered on 18.04.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Adv. S.K. Sharma, Adv. Vyom  
Shantilya, Adv. Rohan Kumar, CS Nitin  
Kochhar.

**ORDER**

List the matter on **06.06.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**